

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.04.2019 (TUESDAY)

Court II
02: 00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 246 of 2019	Alok Jain Vs. Tijaria polypies Ltd.	Prachi johri	

After the Above

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)

For Refixing the Date of Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	LA No. 1060 of 2019 in Comp. App. (AT) No. 207 of 2017	Belfin Spa & Ors. Vs. Cima Shyam Springs Pvt. Ltd & Ors.	Armin Wandrewala Akshay Vani	Himanshu Vij Anisha Mahajan

By Order
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Registrar

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